

**HIGH COURT OF BOMBAY AT GOA  
PORVORIM-GOA**

**N O T I C E**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at the **High Court of Bombay at Goa** that from **Monday, 25<sup>th</sup> November 2024 to Friday, 29<sup>th</sup> November 2024 :**

**I**

The Single Bench presided over by the **Hon'ble Shri. Justice B. P. Deshpande** will not be available for judicial work at the **High Court of Bombay at Goa**. The urgent mentioning and placing of matters, if any, will be allowed before the Single Bench presided over by the **Hon'ble Shri. Justice Valmiki Menezes**.

High Court, Appellate Side )  
Bombay )  
Dt : 22<sup>nd</sup> November 2024 )

By Order  
  
Sd/-  
(H. M. Bhosale)  
Registrar (Judicial-I)